

5

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/16/17  
NAME OF THE PETITIONER(S) : P. RANGASAMY +13  
NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
--------	-------------------	----------------	-----------

- |    |   |   |        |
|----|---|---|--------|
| 1. | K. Shivashanmugam<br>K. Giriprasath<br>K. Banupriya | Counsel for 8 <sup>th</sup> Respondent          | K.S.   |
| 2. | K.C. Vimal Sarathy                                  | Counsel for 6, 7, 8, 9 <sup>th</sup> Respondent | K.C.V. |
| 3. | L. Vinoth   | Counsel for R1 to R3                            | L.V.   |

**ORDER**

Counsel for Petitioner called absent. Mr. L. Vinoth, Counsel for R-1 to R-3 present and prayed time for filing vakalat. Mr. K.C. Vimal Sarathy, Counsel for R-6, R-7 and R-9 present. Mr. K. Shivashanmugam, Counsel for R-8 present and filed counter. Counsel for petitioner is directed to file proof of service of notice to R5 by the next date of hearing. **Put up on 17.07.2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)  
Member (Judicial)